

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 350/2018
in
OA No. 1361/2018**

New Delhi this the 19th November, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Sh. S.N. Terdal, Member (J)**

Shante Ram Panwar
s/o Sh. Chandan Singh
working as Peon in Chief Information Commission
Baba Gangnath Marg, New Delhi – 67.
r/o C-161, Block 'C' INA Colony, New Delhi.

.. Applicant

(By Advocate : Mr. Yogesh Sharma)

Versus

1. Sh. S.P. Beck
Joint Secretary (Admn.)
Central Information Commission
August Kranti Bhavan, Bhikaji Cama Place
New Delhi, Baba Gangnath Marg
New Delhi.

... Respondent

(By Advocate : Mr. Anuj Kumar Sharma)

ORDER (ORAL)

Ms. Nita Chowdhury :

When the matter is taken up, the reply of the respondent is seen, where it has been stated that the actions have been taken to comply with the directions. It has also been stated that the respondent has paid the amount, which was due to the agencies from whom the applicant was engaged as an MTS on outsourced basis, hence, nothing remains in the CP. It is stated that the OA is listed for final hearing.

It is the contention of the applicant that he is not receiving anything from the respondent. This is a matter to be decided in OA and this is not an issue in the CP. Accordingly, the CP is closed. Notice issued to the respondent stands discharged.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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